

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 724-725/2021

RAJ KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 132384/2019 - EXEMPTION FROM FILING O.T.)

WITH

Diary No(s). 32624/2019 (II)

(IA No. 169936/2021 - EXEMPTION FROM CUSTODY CERTIFICATE

IA No. 169940/2021 - EXEMPTION FROM FILING O.T.)

Date : 28-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Suryodaya Prakash Tiwari Adv
Ms. Shachi Pandey
Mr. Sanjay Kumar Dubey, AOR

Mr. Shiv Sagar Tiwari, AOR

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Amit Singh Adv.
Mr. Pranjal Sharma Adv.

UPON hearing the counsel the Court made the following
O R D E R

Diary No. 32624 of 2019

Exemption from filing custody certificate is granted.

Leave granted.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(ANAND PRAKASH)
BRANCH OFFICER